

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.6646 of 2011

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner :Mr. Anshuman Kumar, Adv.

For the Res.State :Mr. Manav Poddar, A.C. to AAG-I

Through:- Video Conferencing

09/09.09.2021 With consent of the parties, put up this case on
23.09.2021 under the heading "For Final Disposal".

(Deepak Roshan, J.)

Fahim/-